

आयकर अपीलीय अधिकरण
मुंबई पीठ "ए", मुंबई
श्री जी.एस. पन्नु, अध्यक्ष एवं
श्री विकास अवस्थी, न्यायिक सदस्य के समक्ष
IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH " A", MUMBAI
BEFORE SHRI G.S.PANNU, PRESIDENT &
SHRI VIKAS AWASTHY, JUDICIAL MEMBER
आअसं. 2020/मुं/2020 (नि. व.2010-11)
ITA NO.2020/MUM/2020(A.Y. 2010-11)

Shri Ajay Jitendra Doshi,
70, C-2, 3rd Floor, Golibar Road,
Santacruz(E), Mumbai 400 055,
PAN: AAAPD-8085-C

..... अपीलार्थी /Appellant

बनाम Vs.

Income Tax Officer – 22(1)(1),
Aaykar Bhavan, M.K.Road,
Mumbai 400 020

..... प्रतिवादी/Respondent

अपीलार्थी द्वारा/ Appellant by : None

प्रतिवादी द्वारा/Respondent by : Shri Mehul Jain Sr. A.R

सुनवाई की तिथि/ Date of hearing : 29/11/2021

घोषणा की तिथि/ Date of pronouncement : 29/11/2021

आदेश/ ORDER

PER BENCH:

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals) -34, Mumbai [in short 'the CIT(A)'] dated 30/01/2020 for the assessment year 2010-11.

2. A letter dated 13/10/2021 has been received from the assessee stating that the assessee has opted for 'Vivad Se Vishwas Scheme, 2020'(in short 'VSVS') and has settled the tax dispute for assessment year 2010-11.

3. Shri Mehul Jain representing the Department stated that the Department has no objection if the assessee wants to avail the benefit of ' VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and Form -5 dated 18/05/2021 has been issued by the Designated Authority against final settlement of the tax arrear. In view of above, the appeal by assessee is dismissed as infructuous.

Order pronounced in the open court on Monday the 29th day of November, 2021.

Sd/-

(G.S.PANNU)

अध्यक्ष/ PRESIDENT

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

मुंबई/ Mumbai, दिनांक/Dated 29/11/2021

Vm, Sr. PS(O/S)

प्रतिलिपि अग्रेषितCopy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT,
Mumbai
6. गार्ड फाइल/Guard file.

BY ORDER,

//True Copy//

(Dy./Asstt. Registrar)
ITAT, Mumbai

| | Details | Date | Initials | Designation |
|----|--|------------|----------|-------------|
| 1 | Draft dictated/directly typed on computer on | 29/11/2021 | | Sr.PS/PS |
| 2 | Draft Placed before author | 29/11/2021 | | Sr.PS/PS |
| 3 | Draft proposed & placed before the Second Member | | | JM/AM |
| 4 | Draft discussed/approved by Second Member | | | JM/AM |
| 5. | Approved Draft comes to the Sr.PS/PS | | | Sr.PS/PS |
| 6. | Kept for pronouncement on | | | Sr.PS/PS |
| 7. | File sent to the Bench Clerk | | | Sr.PS/PS |
| 8 | Date on which the file goes to the Head clerk | | | |
| 9 | Date of Dispatch of order | | | |